

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
LUCKNOW**

Original Application No. 326/2013

This the 19th day of March, 2020

Hon'ble Ms. Jasmine Ahmed, Member - J

Hon'ble Mr. Devendra Chaudhry, Member - A

Vishwa Nath Kaushal, aged about 55 years, S/o Shri Ram Dularey Kaushal, PLI Supervisor O/o SSPOs Lucknow R/o in form of Children Paradise School, Lalganj, Pratapgarh.

..... Applicant

By Advocate: Sri Dharmendra Awashti.

VERSUS

1. Union of India through the Secretary MOI & IT Deaprtment of Post Dak Bhawan New Delhi
2. Director Postal Services O/o Postmaster General Allahabad.
3. Senior Supdt. of Post Offices, Pratapgarh.

..... Respondents

By Advocate: Sri Mithilesh Kumar.

O R D E R (ORAL)

Delivered by:

Hon'ble Ms. Jasmine Ahmed, Member - J

Learned counsel for the Applicant states that the entire amount has been recovered from the applicant and the applicant at this time has also retired from service. Accordingly, the matter has become infructuous. Hence, the OA is dismissed as having been infructuous.

(Devendra Chaudhry)
Member (A)

(Jasmine Ahmed)
Member (J)

JNS